

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **07.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Prasad Properties & Investments Pvt Ltd

**MAIN PETITION NUMBER** : CP/1352/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA/61(CHE)/2023;

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. N.P.Vijay Kumar through video conferencing mode.

Heard the submissions. Order **reserved**.



**(SAMEER KAKAR)**  
MEMBER (TECHNICAL)

MS



**(JUSTICE RAMALINGAM SUDHAKAR)**  
PRESIDENT